

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

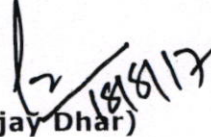
O R D E R

No. 666 Dated 18/08/2017

Besides all the Chief Judicial Magistrates of Jammu & Kashmir State, the following Judicial Officers are also hereby nominated for attending the Jammu & Kashmir State Round Table Conference on Juvenile Justice System to be held on 9th and 10th of September, 2017 at SKICC, Srinagar:-

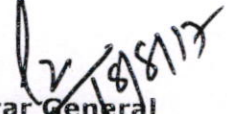
- 1) Ms,. Tabasum, City Munsiff/JMIC, Srinagar;
- 2) Mr.Pawan Kumar Sharma, Sub-Judge/JMIC Vailoo;
- 3) Mr. Sunil Kumar, Munsiff/JMIC, Qazigund;
- 4) Mr.Adil Mushtaq, Munsiff/JMIC, Shopian;
- 5) Ms.Lubna Sultan, Munsiff/JMIC, Magam;
- 6) Mr.Ahsanullah Parvaiz Malik, Spl.Mobile Magistrate Pulwama;
- 7) Mr.Iqbal Rafiq Vakil, Munsiff/JMIC, Kangan;
- 8) Mr.Sushil Singh, Spl.Mobile Magistrate, Baramulla;
- 9) Mr.Manzoor Hussain, Munsif/JMIC Sumbal Sonawari;
- 10) Mr.Prem Sagar, Sub-Judge/JMIC, Kupwara

By Order.


(Sanjay Dhar)
Registrar General

No: 19692-7269 Dated: 18/08/2017
Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr.Justice Ali Mohammad Magrey (Chairman of Hon'ble Juvenile Justice Committee).
3. Secretary to Hon'ble Mr.Justice Dhiraj Singh Thakur (Member of Hon'ble Juvenile Justice Committee).
4. Secretary to Hon'ble Mr.Justice Sanjay Kumar Gupta (Member of Hon'ble Juvenile Justice Committee).
.....for information of His Lordship.
5. Director, J&K State Judicial Academy, Srinagar.
6. All Principal District & Sessions Judges of Jammu & Kashmir State.
.....for information and n/a.
7. Incharge NIC, High Court of Jammu & Kashmir for uploading the same on the official Website of High Court of J&K.


Registrar General